

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 232
(IB)-1041(ND)2020

IN THE MATTER OF:

Inabensa Bharat Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 10 of IBC Code,2016

Order delivered on 22.12.2020

CORAM:

SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

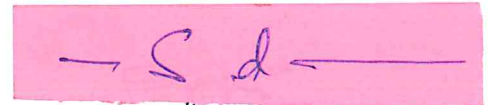
PRESENT: Mr. Aniket Prasoon, Ms. Priya Dhankar and Ms. Shweta
Vashist, Counsels for the Petitioner

ORDER

List on 17.02.2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)